

23

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 867/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES: OCS Group (India) Ltd  
V/s.  
Flex Art Foil Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
(23)	Sanket Shah	Adv. for Petitioner	Sanket J. Shah
(23)	Rajdeep Lainsu	Adv. for Resp.	Raj.
(23)	Animesh Jasli	"	Animesh

ORDER

TCP No. 867/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner, for filing withdrawal memo, list this matter on  
08.12.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)